

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

CP (IB) No.144/Chd/Hry/2020

Under Section 7 of IBC, 2016

In the matter of:

Reliance Commercial
Finance Ltd.

... Financial Creditor

Versus

Rediant Hues CRM
Solutions Pvt. Ltd.

...Corporate Debtor

Present through video conferencing:

Mr. Vaibhav Sahni, Advocate proxy counsel for Mr. Nakul Sharma,
Advocate for the petitioner.

Mr. Vaibhav Sahni, Advocate, proxy counsel appearing for the
petitioner submits that Mr. Nakul Sharma, Advocate is not well today and
accordingly seeks short accommodation.

2. List CP on 27.09.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 19, 2021
pc